

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 102 of 2018

IN THE MATTER OF:

Shirish Deepak Kulkarni

....Appellant

Vs.

Union of India

....Respondent

Present:

**For Appellant: Ms. Sukriti Jaggi, Mr. Ajay Sharma and Mr. Ashish Wad,
Advocates**

**For Respondent: Mr. Ashim Sood, CGSC
Ms. Payal Chandra and Ms. Senu Nizar, Advocates**

ORDER

16.08.2019: Ms. Sukriti Jaggi, Advocate submits that she has been instructed to withdraw this appeal. Accordingly, we dismissed the appeal but without any liberty to challenge the same impugned order.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc